

C. A. T. Bench, JAIPUR

Date of Order	Orders
6.9.93 CA already listed for hearing on 16.9.93 13/9/93	Mr. K. L. Thawani - Counsel for petitioner Mr. Badri Prasad Soni - departmental representative on behalf of respondents At the request of the learned Counsel for the petitioner, may be listed for admission on 17.9.93 (O. P. Sharma) Administrative Member Gopal Krishna Member (Judl.)
17.9.93 recd. copy. 25/9	Mr. K. L. Thawani - Counsel for petitioner Heard the learned Counsel for the petitioner. No case of Contempt is made out. The C.P. is dismissed. (O. P. Sharma) Administrative Member (D. L. Mittal) Vice-Chairman
	Copy sent to the app. and 8 copies to und 6943 Date 27-9-93 8